

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 1067/(MAH)/2017
M.A. No. 686/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.01.2018

NAME OF THE PARTIES: Standard Chartered Bank
V/s.
Prag Distillery (P) Ltd.

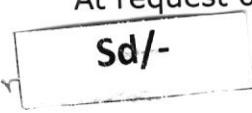
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
19	SUTAPA SAHA	ADVOCATE for Respondent Harshul Shah, Advocate for Applicants	J. Saha B. Ashok

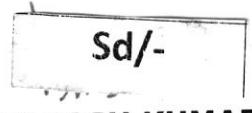
ORDER

MA 686/2017 IN CP No. 1067/I&BP/CLB/MB/MAH/2017

At request of the parties, list this matter on 19.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)